GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS RAJYA SABHA

UNSTARRED QUESTION NO. 858 TO BE ANSWERED ON DECEMBER 06, 2021

HOUSING FOR ALL

NO. 858. DR. KIRODI LAL MEENA:

Will the Minister of *Housing and Urban Affairs* be pleased to state:

- (a) whether Government has announced Pradhan Mantri Awas Yojana (PMAY) under Housing for All scheme in 2015;
- (b) if so, the details thereof along with the number of applications received and the number of beneficiaries from 2017 till date;
- (c) whether Government has been unsuccessful in providing assistance equivalent to its target under PMAY;
- (d) if so, the estimated targets under it and State-wise achievements thereof with special reference to Rajasthan; and
- (e) the details of Government's scheme to ensure hundred per cent housing for all by 2025?

ANSWER

THE MINISTER OF STATE IN THE

MINISTRY OF HOUSING AND URBAN AFFAIRS

(SHRI KAUSHAL KISHORE)

- (a) & (b): Yes, Sir. The Government is implementing Pradhan Mantri Awas Yojana-Urban (PMAY-U) since 25.06.2015. Details of the scheme is available at https://pmay-urban.gov.in/uploads/guidelines/60180813309f2Updated%20guidelines%20of%20PMAY-U.pdf. The details of number of applications/validated demand assessed by States/Union Territories (UTs) and the number of houses sanctioned for eligible beneficiaries under PMAY-U from 2017 till date is at Annexure.
- (c) to (e): No, Sir. Against the validated demand of 1.12 crore houses, 1.14 crore houses have been sanctioned by the Ministry under PMAY-U. Out of this, nearly 90 lakh houses have been grounded and more than 52 lakh houses have been completed and delivered to the eligible beneficiaries, so far. The State-wise validated demand and sanction/achievements including Rajasthan is at Annexure. States/ UTs have been advised to expedite the construction of remaining sanctioned houses so that all houses are completed within the stipulated period.

State/UT-wise details of number of applications/validated demand, number of houses sanctioned from 2017 and since inception till date under PMAY-U

(As on 22nd November,2021)

	(As on 22 nd November,2U					
S.No.		Name of the State/UT	Number of applications/ validated demand assessed from 2017	Number of houses sanctioned from 2017	No. of houses sanctioned so far since inception	
1	States	Andhra Pradesh	20,50,000	19,00,563	20,40,390	
2		Bihar	3,75,000	2,87,838	3,64,416	
3		Chhattisgarh	3,00,000	2,80,634	2,99,376	
4		Goa	4,845	4,143	4,154	
5		Gujarat	7,65,000	7,27,062	8,59,321	
6		Haryana	1,50,000	2,82,016	2,86,315	
7		Himachal Pradesh	13,000	9,729	12,681	
8		Jharkhand	2,20,000	1,81,256	2,34,774	
9		Karnataka	7,00,000	5,74,175	6,93,504	
10		Kerala	1,30,000	1,19,157	1,40,439	
11		Madhya Pradesh	8,50,000	6,71,717	8,64,747	
12		Maharashtra	13,50,000	12,47,025	13,52,080	
13		Odisha	1,80,000	1,47,015	1,77,528	
14		Punjab	1,15,000	68,196	1,10,880	
15		Rajasthan	2,20,000	1,84,915	2,21,268	
16		Tamil Nadu	7,15,000	5,42,673	7,19,813	
17		Telangana	2,25,000	1,88,627	2,27,364	
18		Uttar Pradesh	17,00,000	17,16,335	17,33,672	
19		Uttarakhand	50,000	39,767	46,821	
20		West Bengal	5,50,000	4,09,098	5,32,225	
		Sub-total(States)	1,06,62,845	95,81,941	1,09,21,768	
21	NorthEastStates	Arunachal Pradesh	8,000	5,824	7,430	
22		Assam	1,40,000	1,26,684	1,37,847	
23		Manipur	55,000	44,194	53,537	
24		Meghalaya	6,000	5,279	5,333	
25		Mizoram	40,000	29,440	39,872	
26		Nagaland	35,000	22,407	34,228	
27		Sikkim	1,500	636	637	
28		Tripura	92,000	54,475	92,128	
Sub-total(N.E.States)			3,77,500	2,88,939	3,71,012	
29	UnionTerritories	A&N Islands	670	602	602	
30		Chandigarh	1,000	1,575	1,580	
31 32		D&N Hand D&D Delhi	6,023 79,000	7,446 25,687	8,172 25,930	
33		J&K	79,331	50,698	56,218	
34		Ladakh	1,926	644	1,373	
35 36		Lakshadweep Puducherry	- 15,650	12,180	14,942	
30		Sub-total(UTs)	1,83,117	98,832	1,08,817	
		Total	112.24lakh	99,73,827	114.06lakh	